

[Shri Jyotirmoy Bosu]  
Prime Minister during his last visit promised to give 20,000 tonnes of food. I would like to know...

MR. SPEAKER: When did you give notice?

SHRI JYOTIRMOY BOSU: Today before 10 O'clock.

MR. SPEAKER: You have always a priority. That I forgot.

SHRI JYOTIRMOY BOSU: Please change the rules.

MR. SPEAKER: I am sorry I cannot change the rules.

12.40 hrs.

#### MATTERS UNDER RULE 377

(1) NON-APPLICABILITY OF CERTAIN ARTICLES OF THE CONSTITUTION TO JAMMU AND KASHMIR STATE.

SHRI BALDEV SINGH JASRO-TIA (Jammu): Though Jammu and Kashmir State is a part of India, but only certain Articles of our Constitution have been made applicable to this State, the State has got a Constitution of its own.

Now, may I remind the House that Article 19 of the Indian Constitution which pertains to freedom of speech, to formulate association, union, to move freely in the country, to reside anywhere in the country etc. is applicable only for a period of twenty-five years ending on 14th May, 1979. Similarly, Article 16(3) of our Constitution which pertains to employment and appointment to an office is not made applicable to Jammu and Kashmir State.

In these circumstances and in view of Article 370 (though of a temporary nature in our Constitution), I urge upon the Government of India to take all such necessary steps in this connection to remove this disparity once for all. This

being a matter of very great importance and of public benefit will particularly benefit lakhs of people of the Jammu and Kashmir State.

(ii) NEED FOR HELP AND COMPENSATION TO THE VICTIMS OF SQALL IN BIHAR ON THE 27TH APRIL, 1979.

श्री विनायक प्रसाद यादव (यहररा) : अध्यक्ष महोदय, नियम 377 के अधीन में निम्नलिखित श्रवितम्बनीय लोक महत्व के विषय का उल्लेख करना चाहता हूँ :—

दि हिन्दुस्तान टाइम्स, नई दिल्ली विनांक सोमवार 30 अप्रैल, 1979 एष ग्रन्थ राष्ट्रीय श्रवितम्बारी म "14 डैड इन बिहार स्कूलन", जिसके अनुसार विगत 29-4-79 का बिहार में जबर्दस्त श्राधी, सूफान, साइकलोन और धोले की वृष्टि हुई है। दर्जनों लोग मरे हैं, सैकड़ों घायल हुए हैं, पशुघा की भी अनगिनत मृत्यु हुई है, हजारों घर बरसायी हुए हैं, बच्चों के रोड पर गिरने से घाताघात अवश्य हो गया है, लाखों परिवार बे-घरबार हैं। इस अप्रत्याशित प्राकृतिक प्रकाप ने बिहार के जन जीवन को अस्त-व्यस्त कर दिया है। अतः कृषि और मिर्चाई मंत्री का ध्यान इस श्रादर दिवाले हुए श्राप्रह करता हूँ कि श्रवितम्ब केन्द्रिय सहायता तथा अग्रयन बल भेजकर क्षति का पता लगावे श्रादर इस प्राकृतिक विपदा का मुकाबला करने के लिये राज्य सरकार की पर्याप्त सहायता करे।

(iii) PERFORMANCE OF THE INDIAN HOCKEY TEAM IN WORLD CUP TOURNAMENT AT PERTH

SHRI SAUGATA ROY (Barrack-pore): May I make a statement on a matter of very serious and urgent public importance regarding the miserable performance in World Cup Hockey at Perth?

India has put in a miserable performance in World Cup Hockey at Perth by finishing fifth. It had lost earlier to Holland and Australia. This performance may put India out of World Cup Hockey. It is a shame because Pakistan has won the world cup.

The sad state of Indian Hockey can be ascribed to the failure of the Indian Hockey Federation. Instead of making good selection and looking out for genuine talent, the I.H.F. has been more busy in its own intrigues while the Education Ministry has been a